

(13)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-90/2002

New Delhi this the 17th day of March, 2003.

Hon'ble Dr. A. Vedavalli, Member(J)

Vijay Kumar Gupta,
R/o C-89, Lohia Nagar,
Ghaziabad-201001.

..... Applicant

(through Sh. S.N. Anand, Advocate)

Versus

1. Union of India through
Secretary, Ministry of
Communications, Department
of Telecom, Sanchar Bhawan,
20, Ashoka Road,
New Delhi-1.
 2. The Chief General Manager,
UP(West) Telecom Circle,
Windlass Complex,
Rajpur Road,
Dehradun(UP).
 3. Sh. Manjit Singh,
General Manager,
Telecom District,
Dehradun(UP).
 4. The General Manager,
Ghaziabad Telecom District,
Ghaziabad(UP).
 5. The Chief Accounts Officer(DOT Cell)
Office of the Chief General Manager,
UP(West) Telecom Circle
Windlass Complex,
Rajpur Road,
Dehradun.
- Respondents

(through Sh. M.M. Sudan, counsel for Respondents
No.1,2,4 & 5. and Sh. K.R. Sachdeva, counsel for
R-3)

ORDER (ORAL)

Hon'ble Dr. A. Vedavalli, Member(J)

Learned counsel for the applicant seeks
permission to withdraw the OA with liberty to approach
the appropriate forum in accordance with law.
Permission granted. OA is dismissed as withdrawn with



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liberty granted to the applicant to approach the appropriate forum in appropriate original proceedings, if so advised, in accordance with law.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

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